

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Friday the 30<sup>th</sup> day of June 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 178/2023 Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors.	M/s Ramani and Shankar Mr. R Vidhyashankar	Mr. B Dhanraj For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 177/2023 For Stay IA No. 574/2023 Urgent Hearing IA No. 575/2023	C. Sakthivel Suspended Director of Sun Bio Naturals India Pvt. Ltd. Vs Drip Capital Inc & Anr.	Mr. R Ramkumar	Mr. Chandrashekar Chakalabbi
3	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Varun
4	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	V.V. Raghupathi Rao Vs Bank of Maharashtra & Anr.	Mr. TVL Narasimha Rao	Mr. T Ravichandran- R1
5	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No.701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha R2
<b>WITH</b>				

6	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha R2
7	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2
8	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022	T. Raviprasad Vs SCL Infratech Ltd. & Anr.  <b>WITH</b>	Mr. Zain A Khan	Mr. Bikki Ravendra Babu & Ms. R Moneshaa- R2
9	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu & Ms. R Moneshaa – R1
10	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense With IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. Adithya Reddy	Mr. T Ravichandran- R1
11	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia
12	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. R. Sivaraman- R2 & R3

13	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Chandramouli Prabhakar- R1 Mr. AG Sathyanarayana- R2
----	-------------------------------------------------------------------------------------------------------------	-----------------------------------------------------------------------------------------------------------------	------------------------------	-------------------------------------------------------------------

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS- R3 & R4 Mr. Arpit Shukla R5 & R6
15	Comp App (AT) (CH) (Ins) No. 280/2021	M/s Winled (HK) Cables & Wire Products Co. Ltd. Vs M/s Velankani Electronics Pvt. Ltd	M/s TM Naidu & Co Ms. S.S. Jayanthi	Mr. M Ajay Kumar
16	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	Ganapathi Reddy & Anr Vs Mr. Bhrugesh Ramachandra Amin & 2 Ors.  <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
17	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP Panyam Cements and Minerals Industries Limited & 2 Ors	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman R2
18	Comp App (AT) (CH) (Ins) No. 101/2022 For Stay IA No. 230/2022 Contempt Case No. 3/2022 To Implead IA No. 1016/2022 & 568/2023	Er. Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran, RP	Mr. P Raj Kumar Jhabakh	Mr. S. Sathyanrayanan

19	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Condone Delay IA No. 699/2021 For Exemption IA No. 700/2021 For Directions IA No. 86/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors  <b>WITH</b>	Mr. T.K. Bhaskar	Mr. Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
20	Comp App (AT) (CH) No.1/2022 For Condone Delay IA No.4/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit- R4, R5, R8 & R10 Ms. Kriti Mewar- R1, R2, R7 & R11
21	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju Vs Indian Overseas Bank & 2 Ors	Mr. J Vinoth	Ms. Ananda Gomathy- R1
22	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited  <b>WITH</b>	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
23	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
24	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha Liquidator IVRCL & Anr	Mr. T. Ravichandran	Mr. Nithyavendhan K- R1

**2.00 P.M**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Girijaj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors  <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha R3
26	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd  <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
27	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. Shri Venkatesh	Mr. AG Sathyanaryana - R1 Mr. Vipin Warrierr2
28	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
29	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.  <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 M/s RRG & Associates- R2 Ms. Shanmitha R3
30	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To Implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj  <b>WITH</b>	Mr. VV Sivakumar	Mr. AG Sathyanarayana

31	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. Cibi Vishnu	Mr. AG Sathyanarayana -R1 Ms. Shanmitha- R3
32	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr  <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
33	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500